NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/174/2016

NAME OF THE PETITIONER(S)

: Marg Limited & another

NAME OF THE RESPONDENT(S)

: Karaikal Port Private Limited & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SHONA G. MALUI?

A. ASIF BASHA

Counsel for R25 R5 And Ail M.

2) R. SANICAR ON ORAY ANA

Courl for Poleherer

JAMYWKTHA DEVESTIWARM TOR JHIVDRUMOR & JURESH

Counsel for R1

ORDER

Counsel for both parties present. Counsel for applicant in the CA-1/2015 prayed time for submitting arguments. Time extended at request. Put up on 15.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)